

Declaration of Assets and Liabilities

Year..... 2022.....

I,..... SHUBHENDU KUMAR....., Son of Sree Vimalendu Bhushan kumar ,
aged.....31.....years, belonging to Bihar Legislative Assembly, Secretariat

service and presently working as OFFICE ATTENDANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant t-1 Name | Dependant-2 Name | Dependant t-3 Etc. Name |
|---------|---|---|----------------|--------------------|------------------|-------------------------|
| (i) | Cash | 7386 / - | ----- | ----- | ----- | ----- |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI SB A/C- 521584-44/- INDIAN BANK SB A/C- 14108/- | ----- | ----- | ----- | ----- |
| (iii) | Bonds, Debentures and Shares in companies | ----- | ----- | ----- | ----- | ----- |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | BAJAJ ALL ENZE LIC LTD POLICY NO- 0319759491 SUM ASSURED Rs-1,56,250/- | ----- | ----- | ----- | ----- |
| (v) | Motor Vehicles (details of make, etc.) | ----- | ----- | ----- | ----- | ----- |
| (vi) | Jewellery (give details of weight and value) | 171g, GOLD Rs-786600/-APPROX 386g, silver Rs-26711/-APPROX | ----- | ----- | ----- | ----- |
| (vii) | Other assets, such as values of claims / interests | TV-1 REFRIGERATOR-1 LAPTOP-1 | ----- | ----- | ----- | ----- |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

2/2/2022
15/2/22

158

2457
16/02/22

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant t-1 Name | Dependant t-2 Name | Dependant-3 Etc. Name |
|---------|---|---|----------------|--------------------|--------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | ----- | ----- | ----- | ----- | ----- |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | ----- | ----- | ----- | ----- | ----- |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | ----- | ----- | ----- | ----- | ----- |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | ----- | ----- | ----- | ----- | ----- |
| (v) | Others (such as interest in property) | SHARE IN ANCESTRAL PROPERTY AS PER HUF TILL DATE SHARE IS NOT DEFINED | ----- | ----- | ----- | ----- |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------------|
| (a) | (i) Loans from Banks | ----- | ----- |
| | (ii) Loans from financial institutions | ----- | ----- |
| | (iii) Government Dues: | ----- | ----- |
| | (a) dues to departments dealing with government accommodation | ----- | ----- |
| | (b) dues to departments dealing with supply of water | ----- | ----- |
| | I dues to departments dealing with supply of electricity | ----- | ----- |

| | | | |
|-----|---|--|-------|
| | (d) dues to departments dealing with telephones | ----- | ----- |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | ----- | ----- |
| | (f) Other dues, if any | ----- | ----- |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Assessment year 2021-22 FJNPK8757F | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | ----- | ----- |
| | (iii) Sales Tax [Only in case of proprietary business] | ----- | ----- |
| | (iv) Property Tax | ----- | ----- |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

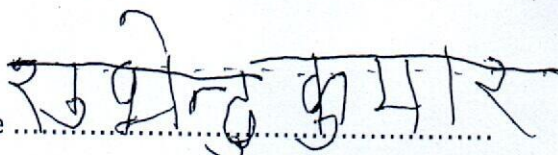
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA, BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: . : SHUBHENDU KUMAR

Place: PATNA

Designation: OFFICE ATTENDANT

Date: 15-02-2022

Department: Bihar Legislative Assembly,
Secretariat.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.